

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 3565
TO BE ANSWERED ON 17TH MARCH, 2021**

RIGHT OF WAY PERMISSION

3565. SHRI TALARI RANGAIAH:
SHRIMATI CHINTA ANURADHA:
SHRI P. V. MIDHUN REDDY:
SHRI M.V.V. SATYANARAYANA:
SHRIMATI GODDETI MADHAVI:
SHRI CHANDRA SEKHAR BELLANA:
SHRI POCHA BRAHMANANDA REDDY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government is planning to ease the right of way permissions which are needed for overhead and underground telecom infrastructure;
- (b) if so, the details thereof;
- (c) whether this would facilitate the introduction of 5G technology in the country; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)**

(a) & (b) In order to address multiple Right of Way (RoW) related issues impacting establishment and expansion of underground as well as over-ground telegraph infrastructure across the country, the Government of India has notified the Indian Telegraph Right of Way Rules, 2016 on 15th November 2016. These Rules stipulate provisions for granting RoW for telegraph infrastructure and provide, inter-alia, for time-bound approvals, deemed permissions, one-time fee to meet administrative expenses and electronic application process.

(c) & (d) A telegraph infrastructure, including backhaul and large number of small cell sites will be required for introduction of 5G technology in India. The Indian Telegraph Right of Way Rules, 2016, will facilitate necessary permissions, and pave the way for establishment and expansion of telegraph infrastructure for 5G technology.
